

12.03 hrs.

PAPERS LAID ON THE TABLE

PRESS COUNCIL RULES, 1979 AND ANNUAL REPORT OF NATIONAL FILM DEVELOPMENT CORPORATION (P) LTD., NEW DELHI, FOR 1977-78.

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): I beg to lay on the Table:—

(1) A copy of the Press Council Rules, 1979 (Hindi and English versions) published in Notification No. G.S.R. 286 in Gazette of India dated the 17th February, 1979, under subsection (3) of section 25 of the Press Council Act, 1978. [Placed in Library. See No. LT-3340/79].

(2) A copy of the Annual Report of the National Film Development Corporation Private Limited, New Delhi for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under subsection (1) of section 619A of the Companies Act, 1956. [Placed in Library. See No. LT-3341/79]

REVIEWS AND ANNUAL REPORTS OF MADRAS REFINERIES LTD., MADRAS FOR 1976-77 AND 1977-78 AND MADRAS FERTILIZERS LTD. MADRAS FOR 1977-78 AND TWO STATEMENTS FOR DELAY

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): I beg to lay on the Table:—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) (i) Review by the Government on the working of the Madras Refineries Limited, Madras, for the year 1976-77.

(ii) Annual Report of the Madras Refineries Ltd., Madras for the year 1976-77 along with the Audited Accounts and comments of

the Comptroller and Auditor General thereon.

(b) (i) Review by the Government on the working of the Madras Refineries Limited, Madras, for the year 1977-78.

(ii) Annual Report of the Madras Fertilizers Limited, Madras for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3342/79].

(c) (i) Review by the Government on the working of the Madras Fertilizers Limited, Madras, for the year 1977-78.

(ii) Annual Report of the Madras Refineries Limited, Madras, for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item 1(a) and 1(b) above. [Placed in Library. See No. LT-3348/79]

REPORT OF LAW COMMISSION ON CONGESTION OF UNDER-TRIAL PRISONERS IN JAILS AND A STATEMENT FOR NOT LAYING THE HINDI VERSION, REPORT (HINDI) OF LAW COMMISSION ON RECOGNITION OF FOREIGN DIVORCES AND A STATEMENT, REPORT RE. EXECUTION OF PROVISION OF MRTTP ACT. VIET ETC. ETC.

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): I beg to lay in the Table:—

(1) (i) A copy of the Seventy-eight Report of the law Commission congestion of Under-trial Prisoners in Jails.

(ii) A statement (Hindi and English versions) explaining reasons for not laying simultaneously the Hindi